

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 251 of 2017 (SZ)

Applicant(s)

Perundurai Common Effluent,
Rep by its Director,
SIPCOT Industrial Growth Centre,
Perundurai.

Vs. Respondent(s)

The Member Secretary,
Tamil Nadu Pollution Control Board and
another.

Legal Practitioners for Applicant(s)

M/s V. Suthakar

Legal practitioners for respondent(s)

M/s Rita Chandrasekar for R1 and R2

Note of the Registry	Orders of the Registrar
Order No.	Date: 07.05.2018 Applicant and counsel not present. No representation for respondents. Rejoinder not filed by applicant even after many and sufficient hearings. Hence Post the matter before Tribunal call on 02.07.2018.  (Tmt. Meena Satheesh) Registrar